

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 14/MP/2017

Coram:

**Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Dr. M.K. Iyer, Member**

Date of Order: 6th September, 2018

In the matter of

Corrigendum to Order dated 21.8.2018

In the matter of

Petition under section 79 (1) (a) and section 79 (1) (f) of the Electricity Act, 2003 read with the CERC (Terms and Conditions of Tariff) Regulations, 2014 for relief on account of Change in Law affecting Stage- II of the Badarpur Thermal Power Station.

In the matter of

NTPC Limited,
NTPC Bhawan
Core-7, Scope Complex,
7, Institutional Area, Lodhi Road,
New Delhi- 110003

.....Petitioner

Vs

1. BSES Rajdhani Power Limited
BSES Bhawan, Nehru Place,
New Delhi- 110019
2. BSES Yamuna Power Limited
Shakti Kiran Building,
Karkardooma, Delhi- 110092
3. Tata Power Delhi Distribution Limited
Grid Sub-Station Building,
Hudson Lines, Kingsway Camp
New Delhi- 110009
4. New Delhi Municipal Council
Palika Kendra Building,
Opposite Jantar Mantar, Parliament Street
New Delhi- 110001



5. Military Engineering Services
Delhi Cantonment, New Delhi- 110002

6. Delhi State Load Dispatch Centre
Minto Road, New Delhi- 110002

7. Department of Environment
Government of NCT of Delhi
4th Floor, ISBT Building,
Kashmere Gate
New Delhi- 110006

...Respondents

CORRIGENDUM

At the end of para 45 of the order dated 21.8.2018 in Petition No. 14/MP/2017, the following shall be added:

“Accordingly, we direct the Delhi SLDC to certify the ‘DC’ as declared by BTPS for the period 7.11.2016 to 14.3.2017 and publish the same in the periodical energy accounts for the purpose of billing the Respondents.”

2. All other terms contained in the order dated 21.8.2018 remains unaltered.

Sd/-
(Dr. M.K.Iyer)
Member

Sd/-
(A. K. Singhal)
Member

Sd/-
(P. K. Pujari)
Chairperson

